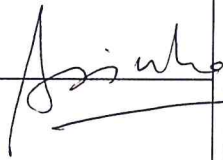


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

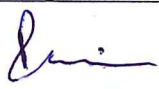
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY _ MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.01.2018 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA 95,116 & 145 of 2017, In CP No.12/71/HDB/2016 |
| NAME OF THE COMPANY | Mack Soft Tech Private Limited |
| NAME OF THE PETITIONER(S) | Quinn Finance |
| NAME OF THE RESPONDENT(S) | Mack Soft Tech Private Limited |
| UNDER SECTION | 71 |

Counsel for Petitioner(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-------------------------|-------------|------------------------|--|
| Mr. Rusheek Reddy. Adv. | Adv | |  |
| Mr. Jayant Mehta | Adv | | |
| Ms. Shivambika Sinha | Adv | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------------|-------------|------------------------|---|
| Mr. Amit Sibal | Sr. Adv | 9811713724 |  |
| Ms. Ferida Chopra Satarawala | Adv | | |
| Mr. Pervinder | Adv | | |

Heard Shri Jayant Mehta along with Shri Rusheek Reddy and Ms. Shivambika Sinha,
Ld. Counsels for the Petitioner and Shri Amit Sibal, Ms. Ferida Chopra satarawala
and Shri Pervinder, Ld. Counsels for the Respondent.

Post the case on 27.02.2018.


Member (T)


Member (J)